

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA 378/2023 In C.P.(IB)/447(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Prashant Bhatia
IN THE MATTER OF
European Projects & Aviation Ltd
V/s
Infolink Solutions Pvt. Ltd.

APPEARANCES: -

FOR THE APPLICANT : Adv Pranav Avhad
FOR THE LIQUIDATOR : Mr. Prashant Bhatia

Section: 54(1) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **17.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Jagdish